National Company Law Tribunal Allahabad Bench

Allahabad

CP No.86(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016.

NAME OF THE COMPANY: Bankhandi Nath Developers (Pvt.) Ltd SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act, 1956

Sl. No. Name Designation Representation Signature 1 ADESH TANDAM P.C.S. Repulat Alen Tada 2. SHAILESH DAYAL P.C.S. Pet 1&2 Shanh W. 3. ABHAY H. Order date 424.10.2086 p. No. 2 Ableaux Kennar Des

CP No.86(ND)/2013 Bankhandi Nath Developers (Pvt.) Ltd

Heard the arguments completely in both the matters. For common orders matter is listed on 18.11.2016. Both the parties are at liberty to file Written statement on or before 02.11.2016.

V. S. R. Avadhani, Member(Judicial)

HariharP.Chaturvedi, Member (Judicial)

Dated: 24.10.2016